

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.04.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1097 of 2019	Mr. G. Eswara Rao Vs. Stressed Assets Stabilisation Fund & Anr.	Mayank Jain Aakriti Dhawan	Sidhartha Barua Praful Jindal-R1

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 636 of 2020	State Bank of India Vs. Vibha Agro Tech Ltd.	Sanjay Kapur	M. Srinivasan Rao
3.	Comp. App. (AT) No. 167 of 2021	Mahamaya Financial Consultant Pvt. Ltd. Vs. Registrar of Companies, New Delhi	Dhiren R. Dave	

For Hearing

4.	Comp. App. (AT) No. 50 of 2022 (PH) (With Defects)	Institute of Gastro & Kidney Care Pvt. Ltd. Vs. Dr. Kedarnath Panda & Ors.	Neeraj K. Gupta	Manisha Chaudhary Naveen Dahiya-R1 to 3 Patit P.Bishwash-R4 to 15
5.	Competition App. (AT) No. 01 of 2022 & I.A. No. 122 of 2022 (PH)	Amazon.com NV Investment Holdings LLC Vs. Competition Commission of India & Ors. With	Gopal Das Bhavan	Rishi Agrawala Sainyat Lodha-R1 Raghav Shankar Pranjit Bhattacharya Mahesh Agarwal-R2 Rajat Sehgal-R3
6.	Competition App. (AT) No. 02 of 2022 & I.A. No. 127 of 2022 (PH)	All India Consumer Product Distributors Federation Vs. Competition Commission of India & Anr. With	Heena George	Rishi Agrawala Manu Chaturvedi Shama Nargis Pavan Bhushan Ujwala Uppaluri Mahesh Agarwal Rishi Agrawala
7.	Competition App. (AT) No. 03 of 2022 (PH)	Confederation of All India Traders Vs. Competition Commission of India & Ors.	Rajat Sehgal	Manu Chaturvedi Pavan Bhushan Hima Lawrence Mahesh Agarwal Samir Ali Khan

8.	Comp. App. (AT) (Ins) No. 1328 of 2019	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	Arushi	Shreyas Edupuganti-R1 Rishav Banerjee Kanishk Kejriwal-R3 Arijit Mazumdar-R4
9.	Comp. App. (AT) (Ins) No. 1122 of 2020	Shailaja Vaibhav Patil & Anr. Vs. Harshad Deshpande & Ors. With	Gaurav Nair	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
10.	Comp. App. (AT) (Ins) No. 1123 of 2020	Citi Co- Operative Credit and Capital Ltd. Vs. Harshad Deshpande & Ors. With	Anne Methew	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
11.	Comp. App. (AT) (Ins) No. 11 of 2021	P.L. Adke Vs. Harshad Deshpande & Ors.	Varun Singh	Rohit Rath-R1 Rahul Totala-R2 Krytia Sinha-R3 Pranati Bhatnagar- R5 & R6
12.	Comp. App. (AT) (Ins) No. 248 of 2021	Stress Assets Stabillisation Fund (SASF) Vs. Skylead Chemicals Ltd.	Sidhartha Barua	Aditya Pandya
13.	Comp. App. (AT) (Ins) No. 353 of 2021 & I.A. No. 558 & 561 of 2022	Vijay Kumar Singh Vs. Sandeep Kumar Bhatt & Ors.	Gautam Singhal	Sandeep Kr. Bhatt- R1 Ashish Rana-R3
14.	Comp. App. (AT) (Ins) No. 679 of 2021	Alpha Corp Development Private Limited Vs. Girwar Singh Jakhar & Ors.	Mahima Malhotra	Adarsh Kumar Gupta-R1 to R3 Aakash Shinghal Ashish Makhija-R4 Kunal Godhwani-R5
15.	Comp. App. (AT) (Ins) No. 729 of 2021 (With Defects)	Rupinder Singh Gill Vs. Three C Universal Developers Pvt. Ltd. Through Resolution Professional Rakesh Kumar Gupta	Prachi Johri	Abhishek Anand Viren Sharma Rakesh Kr. Gupta- RP
16.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala
17.	Competition App. (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr. With	Aakanksha Kaul	Mayank Bansal-R1
18.	Compensation Application No. 02 of 2019	G. Krishna Murthy Vs. Karnataka Film Chamber of Commerce & Ors.	Aniruddha Deshmukh	Aakanksha Kaul

19.	Competition App. (AT) No.24 of 2019	Nimish Chudgar. Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
20.	Competition App. (AT) No.25 of 2019	Intas Pharmaceuticals Ltd & Ors. Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Neha Tandon-R11 Bulbul Richang Kritika Srivestava Manish Paliwa
21.	Competition App. (AT) No. 27 of 2019	Philipe Haydon. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
22.	Competition App. (AT) No. 28 of 2019	Sagaya Mary. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
23.	Competition App. (AT) No. 29 of 2019	The Himalaya Drug Company. Vs. Competition Commission of India & Anr. With	Laxmi Kruttika Vijay	Bulbul Richang Kritika Srivestava Manish Paliwa
24.	Competition App. (AT) No. 31 of 2019	Madhya Pradesh Chemists and Druggists Association & Anr. Vs. The Competition Commission of India & Ors. With	Ekansh Mishra	Manish Paliwal (R1)
25.	Competition App. (AT) No. 32 of 2019	Indore Chemist Association & Ors. Vs. The Competition Commission of India & Ors. With	Ekansh Mishra	Manish Paliwal (R1)
26.	Competition App. (AT) No. 33 of 2019	R.K. Vachher. Vs. Competition Commission of India & Anr.	Lakshmi Kruttika Vijay	Manish Paliwal (R1)
27.	Competition App. (AT) No. 08 of 2020	B.B. Patil Vs. Competition Commission of India	Ashvini Kumar	

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By order of Hon'ble Chairperson
-sd/-
Registrar